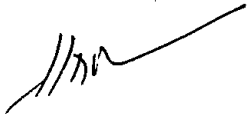


For information of Nationalized banks
SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 16.4.2015 to 30.4.2015 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

| Srl. No. | FDR Amount | Maturity date | Period for further renewal |
|-----------------|------------------------------|----------------------|-----------------------------------|
| 1 | Rs.4,74,487/- + interest | 16.4.15 | One year |
| 2 | Rs.2,71,08,411 /- + interest | 16.4.2015 | Six months |
| 3 | Rs.15,59,079/- + int. | 18.4.2015 | One year |
| 4 | Rs.1,12,063/- + interest | 20.4.2015 | One year |
| 5 | Rs.52,578/- + int. | 20.4.2015 | 91 days |
| 6 | Rs.66,39,990/- + interest | 22.4.2015 | 91 days |
| 7 | Rs.1,32,741/- + interest | 23.4.2015 | One year |
| 8 | Rs.14,29,480 /- + interest | 27.4.2015 | Six months |
| 9 | Rs.67,803/- + interest | 28.4.2015 | 91 days |
| 10 | Rs4,03,070/- + interest | 29.4.2015 | One year |
| 11 | Rs.15,12,828/- + interest | 30.4.2015 | Six months |
| 12 | Rs.51,76,466/- | 30.4.2015 | Six months |
| 13 | Rs.1,64,387 /- + interest | 30.4.2015 | 91 days |

Dated: 1.4.2015


Drawing & Disbursing Officer,
Supreme Court of India

- 1 P.A. to Ld. Registrar (J-I)
- 2 P.A. to Ld. Registrar (J-II)
- 3 P.A. to Ld. Registrar (J-III)
- 5 P.A. to Ld. Registrar (Misc.)
- 4 P.A. to Ld. Registrar (Admn. G.)
- ✓ 6 P.A. to Ld. Addl. Registrar (S.C.C.)
- 7 Drawing & Disbursing Officer
- 8 B.O.